

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
GENERAL ADMINISTRATION DEPARTMENT  
COORDINATION BRANCH, LEVEL-2, A-WING,  
DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI-110002

No. F.52/624/GAD/CN/2023/1267

Dated: 04.07.2023

To

The Addl. Chief Secretaries/Pr. Secretaries/Secretaries/HODs,  
Govt. of NCT of Delhi  
Delhi / New Delhi.

Subject: Speech of Hon'ble Chief Minister on the occasion of Independence Day 2023.

Sir/Madam,

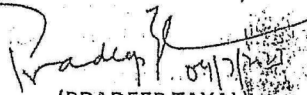
I am directed to request to send inputs/write-ups for the speech of Hon'ble Chief Minister, Delhi on the occasion of Independence Day 2023.

The inputs/write-ups should contain new initiatives, salient features of important plans, schemes and programmes of the current year (2023-24) and the progress of important projects and schemes of the previous years. The inputs/write-ups should be concise, precise and should be in narrative form (tables, bullet points etc. should be avoided).

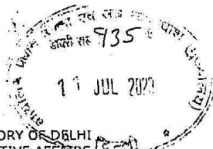
The inputs/write-ups, should have approval of Competent Authority and may be forwarded to General Administration Department in hard copy and the soft copy may be sent at email I.D. [sgad@nic.in](mailto:sgad@nic.in), by 10.07.2023 positively.

This issues with the approval of Competent Authority.

Yours Sincerely



(PRADEEP TAYAL)  
Dy. Secretary (GAD)



GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS  
6<sup>TH</sup> LEVEL, C-WING, PLAYERS BUILDING  
DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI.

No. F.11(04)/Admn/Misc/LJ&LA/PF-I/20/7243-7250 Dated: 10/7/2022

The Registrar General High Court of Delhi, New Delhi.	The Ld. District & Session Judge (HQ) Tis Hazari Courts Complex, Delhi
The Principal Judge (HQ) Family Courts, Dwarka, New Delhi	The Member Secretary, Delhi State Legal Services Authority, Delhi State Legal Service Authority (Regd.) 3 <sup>RD</sup> Floor, Rouse Avenue District Court Complex, Pandit Deen Dayal Upadhyay Marg, New Delhi-110002
Director (Academics) Delhi Judicial Academy, (High Court of Delhi), Sector-14 Dwarka, New Delhi-78	The officiating Director(ADR) Delhi Dispute Resolution Society (Regd.) Ground Floor, B-Block, Vikas Bhawan-II, Civil Lines near Metclaf House, Delhi-110054

Subj.: Speech of Hon'ble Chief Minister on the occasion of Independence Day 2023.

Respected Sir/Madam,

I am directed to forward herewith a copy of e-mail dated 04.07.2023 alongwith its enclosure received from Dy. Secretary (GAD), Govt. of NCT of Delhi on the subject cited above, which is self explanatory, and to request you to kindly provide the requisite information to this office on priority basis so that the consolidated information could be sent to GAD.

Yours faithfully

*Puneet Nagpal*  
(PUNEET NAGPAL)  
ADDL. SECRETARY (LJ&LA)

Encl.: As above

No. F.11(04)/Admn/Misc./LJ&LA/PF-I/20/7243-7250 Dated: 10/7/2022  
Copy to:

- OSD to Pr. Secretary (LJ&LA)
- All branch-incharge LJ&LA Department to provide the requisite information.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

2553/-2560/  
No. \_\_\_\_\_/Gen./Misc./2023

Dated, Delhi the 2<sup>ND</sup> JULY 2023

Subject: Speech of Hon'ble Chief Minister's on the occasion of Independence Day 2023.

Forwarded a copy of the letter No. F.11(04)/Admn/Misc/LJ&LA/PF-I/20/7243-7250 dated 10/07/2023 bearing office diary no. 935/B dated 11/07/2023 received from Sh. Puneet Nagpal Ld. Additional Secretary (LJ&LA), Govt. of NCT of Delhi alongwith the copy of letter of Sh. Pradeep Toyal, Dy. Secretary (GAD), Govt. of NCT of Delhi on the captioned subject to:-

- All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District), with the request to directly send the report to Ld. Addl. Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi at their own end as desired.
- All the Branches of Central District, Tis Hazari Courts Delhi with the request to send the requisite information for onward transmission to the Government of NCT of Delhi as desired on or before 15/07/2023.

(UPA) ANNA SATIJA  
Link Officer In-Charge,  
General Branch, Central  
Tis Hazari Courts Delhi

Encl: As above